

A.P.HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF ANDHRA PRADESH AT AMARAVATI, HIGH COURT
BUILDINGS, NELAPADU, GUNTURU DISTRICT - 522239.


Roc.No.1/APHCLSC/2023, Dated:06.11.2023.

NOTIFICATION

In pursuance of the directions issued by the National Legal Services Authority, New Delhi, National Lok Adalat is scheduled to be organized on **09th DECEMBER, 2023 (Second Saturday)** from 10-30 a.m. onwards in the premises of Hon'ble High Court of A.P. for settlement of **Criminal Compoundable offences, NI Act Cases, Money recovery cases, MACT Cases, Labour Dispute Cases, Matrimonial disputes (Except Divorce), Land Acquisition Cases, Service Matters relating to Pay and allowances and retiral benefits; Revenue Cases and other Civil Cases (Rent, easementary rights, injunction suits, specific performance suits etc) pending before the High Court of Andhra Pradesh.**

I request the President and Members of the High Court Bar Association to propose more number of cases for settlement before the above National Lok Adalat and send proposals to this Committee either physically or through the following mail id:

Mail Id: aphclsc@gmail.com


SECRETARY(FAC)
APHCLSC